

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
No. HC.XI-04/2017/18/RC dated 08.03.2018

The Hon'ble Gauhati High Court has been pleased to declare **15th September, 2018 (3rd Saturday)** as a Court working day, in place of 17th March, 2018 (3rd Saturday), in respect of the Principal Seat of the Gauhati High Court.

By order,
Sd/-
Robin Phukan
REGISTRAR GENERAL

Memo No. HC.XI-04/2017/19-33/RC dated 08.03.2018

Copy to:

1. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judl.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar, _____, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Bar Association, Guwahati.
5. The Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
7. The Asstt. Registrar, _____, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian –cum- Research Officer, Gauhati High Court, Guwahati.
10. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Gauhati High Court website.
11. The P.S. to Hon'ble Mr. / Mrs. Justice _____
for favour of his/ her Lordship's kind information.
12. The AO (J), _____, Gauhati High Court, Guwahati.
13. The Court Officer(s), Gauhati High Court, Guwahati.
14. The Court Manager, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

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